

C.A.T. Bench, Jaipur

Date of Order	Orders
<u>5-10-2001</u> Recd Cor 10-10-2001 copy sent to applicant w/le 12517 Patel 11.X.2001	Mr. S.L. Thadani, Counsel for the applicant. Mr. Bhanwar Bagri, Counsel for the respondents. It is stated by both the sides that applicant has been given the relief, as prayed for in this application. Therefore, this OA has become infructuous. By recording the above statement, this OA is dismissed as having become infructuous. No costs.  GOPAL SINGH ADMINISTRATIVE MEMBER  (B. S. RAIKOTE) Vice Chairman